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INCOME TAX

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(T.P. JHUNJHUNWALA)

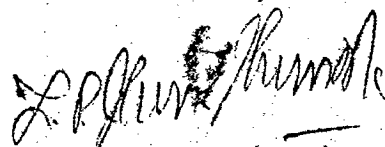
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